

(d) The revised investment plan for 8th Five Year Plan (1992-97) proposes an investment of Rs. 1327 crore by central Ministries could with a plan expenditure of Rs. 1513 crore in the state sector. In order to provide the requisite seed money for the state sector programmes, the Central Govt. has decided to allocate Rs. 200 crores to the NIR Planning Board subject to a matching contribution from the member states. For effective implementation of the plan by the target date of 2001 A.D. the central Ministries, Govt. of National Capital Territory and State Governments of Haryana Rajasthan and U.P. have been asked to formulate Special Component Plans for the Eighth Plan period so that substantial progress in the implementation of the NCR Plan is made.

Production of Bidis

1358. SHRISHRAVAN KUMAR PATEL:
Will the PRIME MINISTER be pleased to state:

(a) the percentage of the total bidi production in the country contributed by branded bidi manufacturers vis-a-vis unbranded bidi manufacturers;

(b) whether unbranded bidi manufacturers, while remaining outside the scope of Government regulations, laws and workers welfare schemes, not only exploit the market to the detriment of branded bidi manufacturers, but also cause immense harm to public by manufacturing and selling spurious bidies; and

(c) if so, the steps contemplated to prevent the manufacture or spurious sub-standard bidis by unbranded bidi-manufacturers and exploitation of labour and market by them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIAL AND AGRO AND RURAL INDUSTRIES) (SHRI

M. ARUNACHALAM): (a) Such detailed information is not maintained by the Central Government.

(b) There are two Labour Acts namely;

(a) Beedi and Cigar Workers (Conditions of employment) Act, 1966

(b) Beedi Workers Welfare Fund Act, 1976 which deal with the working condition and welfare measures for the Bidi Workers, irrespective of the fact whether they are working with manufactures of branded or unbranded Bidis.

(c) Regular inspections and checks are being carried out on the factories by the Competent Authorities to prevent exploitation of labour.

Bagasse based Newsprint Project

1359. SHRI MANORANJAN BHAKTA:
SHRI GURUDAS KAMAT:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to abandon any bagasse based newsprint project in the country;

(b) if so, the details thereof; and

(c) the reasons for abandoning this project?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c). On